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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 18.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No. Case No. Name of the parties Counsel for **Counsel for Appellants** Respondents Comp. App. (AT) Exclusive Capital Ltd. & Ors. Sidhant Kumar Apoorv Agarwal No. 166 of 2025 Vs. Ekssha Kashyap-Kanta Agarwala & Anr. R1&2 Part Heard NPS Chawla 2. Comp. App. (AT) Satya Prakash Bagla & Anr. Anushka Shah No. 161 of 2024 Manyaa chandok- R1&2 & I.A. No. 3701, Mrs. Kanta Agarwala & Ors. Dhruv Chawla 3702, 3703, 3852, Ayush A Karl P- R5 4305, 5932 of Dhruv Chawla- R6 2024 Shikar Gupta- R10 Samaya Khanna- R9 (With Defects) With 3. Johnson Kallarachal Abraham Aditya Rathee Sandeep Sethi Comp. App. (AT) No. 162 of 2024 Vs. Eksha Kashyap- R2&3 Karl PRustomkhan R6 & I.A. No. 3718, Exclusive Capital Ltd. And Ors. 3719, 3720 of Aadhya Shrotriya- R7 2024 Samaya Khanna-R8,10 (With Defects) With Sidhant Kumar 4. Contempt Case Satya Prakash Bagla & Anr. Anirudh Sharma (AT) No. 17 of Vs. Sonali Sidhant Kumar 2024 in Comp. Kanta Agarwala & Ors. App. (AT) No. 161 Sidharth Luthra of 2024 Dhurv Chawla Sambit Nanda

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5.	Comp. App. (AT)	Exclusive Capital Ltd. & Ors.	Apoorv Agarwal	Siddhant Kumar
	No. 112 of 2025	Vs.		Manyaa Chandok-
		Kanta Agarwala & Anr.		R1&2
6.	Contempt Case (AT) No. 1 - 3 of 2025 in Comp. App. (AT) No. 65 of 2019	Smt. C. Valli Narayan Vs. C. Vinod Hayagriv & Ors.	Divyanshu Rai	

By order of Hon'ble Chairperson -Sd/-Registrar